

PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF DPSC LIMITED

(Registered Office: Centre for Excellence, Plot No. X-1, 2 & 3 Block- EP, Sector- V, Salt Lake City, Kolkata- 700 091)

This Public Announcement ("Announcement") is being issued by Anand Rath Securities Private Limited ("ARSPL"), the Manager to the Offer, on behalf of Environ Energy-Tech Service Ltd. ("EETSL"/ "Acquirer").

This Announcement is in continuation of, and should be read in conjunction with, the original Public Announcement dated October 07, 2005 ("PA") and the subsequent Corrigendum dated November 21, 2005, December 13, 2005 and February 20, 2006 published in the Financial Express, Jansatta and Kalantar and the Letter of Offer dated February 21, 2006 sent to the shareholders of DPSC.

The Offer formalities have been completed and the details are as under:

1.	Name and Address of the Target Company	DPSC Limited, Centre for Excellence, Plot No. X-1, 2 & 3 Block- EP, Sector- V, Salt Lake City, Kolkata- 700 091.
2.	Name and Address of the Acquirer	Environ Energy-Tech Service Ltd., C-22, Green Park Extn., New Delhi,
3.	Name of Manager to the offer	Anand Rath Securities Private Limited
4.	Name of the Registrar to the offer	Maheshwari Datamatics Pvt. Ltd.
5.	Offer Details	
	a. Date of opening of the offer:	March 03, 2006
	b. Date of closure of the offer:	March 22, 2006

6. Details of the Acquisition

Sr. No.	Item	Proposed in the Offer document		Actuals	
A.	Offer price	Rs 70/- per share plus interest of Rs. 1.69/- per fully paid-up equity share (calculated at the rate of 10% per annum from January 06, 2006 to April 03, 2006)		Rs 70/- per share plus interest of Rs. 1.69/- per fully paid-up equity share (calculated at the rate of 10% per annum from January 06, 2006 to April 03, 2006)	
B.	Share holding of acquirer (No & %) before MOU/P.A.	Nil		Nil	
C.	Shares acquired by way of MOU or market purchases (No & %)	N.A.		N.A.	
D.	Shares acquired in the open offer(No & %)	1,312,500 Shares (31%)		2,51,562(5.94%)	
E.	Size of the open offer (No of shares multiplied by offer price per share)	Rs.918,75,000 plus interest Rs.1.69/- per share to eligible shareholders		Rs.18,034,479.78 (Rs. 71.69/- per share)	
F.	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	N.A		N.A	
	a) Price of the shares acquired				
	b) No of shares acquired				
	c) % of shares acquired				
G.	Post offer share holding of acquirer (No & %) (B+C+D+F)	1,312,500 Shares (31%)		2,51,562(5.94%)	
H.	Pre & Post offer share holding of Public(No & %)	Pre offer (No.)	Post offer (%)	Pre offer (No.)	Post offer (%)
		4,233,868	100	3,982,306	94.06

7.	Status of the escrow account, whether released or not.	The escrow account had Rs. 23,700,000/-, being in excess of 25% of the maximum consideration payable under the offer. Rs.18,034,479.78 was transferred to the Special Account and balance was transferred to the Acquirer
8.	Payment of interest, if any, to the shareholders along with the details thereof.	Interest of Rs.1.69/- per fully paid-up equity share(calculated at the rate of 10% per annum from January 06, 2006 to April 03, 2006) was paid to all the shareholders whose shares were validly accepted.
9.	Status of investor complaints received, if any.	No Investor complaints have been received in respect of the offer

The Acquirer and the Board of Directors of the Acquirer accept full responsibility for the information contained in this Announcement. The Acquirer and the Board of Directors of the Acquirer shall be jointly and severally responsible for fulfillment of their obligations under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

ISSUED ON BEHALF OF THE ACQUIRER BY



Anand Rath Securities Private Limited

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Place : Mumbai
Date : April 04, 2006